

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Maharashri Karve Marge, Pratishta Bhavan,
New Marine Lines, Mumbai – 400 020

ORDERS READY FOR PRONOUNCEMENT ON 11/03/2026
[As per Rule 34(7) of the Income Tax (Appellate Tribunal) Rules, 1963]

Before Shri Rahul Chaudhary (Judicial Member) and
Shri Bijayananda Pruseeth (Accountant Member)

Sl No	Description	Assesse's Name	Dt. Of Hearing	Bench	Author
1.	ITA No.9091/Mum/2025	Piyush Ashok Mehta	04.03.2026	SMC	JM
2.	ITA No.9091/Mum/2025				


Mrs. Milan R. Patil
LDC

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai
Consolidated list of orders ready for Pronouncement on 12.03.2026

Before Shri Anikesh Banerjee, JM & Shri Arun Khodpia, AM					
Sr No		ITA No	Name of the Assessee	Bench/ Author	Date of Hearing
1	ITA	8124/M/25	Sheetal Jewellery House LLP	G/JM	02.03.2026

Before Shri Anikesh Banerjee, JM & Shri Jagdish, AM					
Sr No		ITA No	Name of the Assessee	Bench/ Author	Date of Hearing
1	ITA	8383/M/25	Shanker Mirchumal Jethani	G/JM	09.03.2026
2	ITA	8347, 8348, 8349/M/25	Ganesharam Galbaram Mali	G/JM	09.03.2026


ASSISTANT REGISTRAR

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES, MUMBAI

Orders ready for Pronouncement on 12.03.2026

<u>Before Shri Om Prakash Kant, AM & Smt. Kavitha Rajagopal, JM</u>					
Sr. No.	ITA No.	Name of the Assessee	Bench	D.O.H	Author
1.	8452/Mum/ 2025 to 8454/Mum/2025	Balwant Laxmanji Purohit	B	24.02.2026	AM
2.	5320/Mum/2025	Bajaj International Realty Pvt. Ltd.	B	18.02.2026	AM
3.	5408/Mum/2025 to 5410/Mum/2025	Bombay Minerals Ltd.	B	19.02.2026	AM

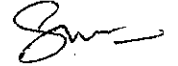
Ak
(Ankit Kar)
Sr. Private Secretary

**IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH-G, MUMBAI**

**BEFORE SHRI ANIKESH BANERJEE, HON'BLE JUDICIAL MEMBER
AND
SHRI JAGADISH, HON'BLE ACCOUNTANT MEMBER**

List of orders to be pronounced on 12th March, 2026 (Thursday)

Sr.No.	ITA Number	Name of Assessee	Date of hearing	Bench	Author
1	8383/M/25	Shanker Mirchumal Jethani	09/03/26	G	JM
2	8347/M/25 8348/M/25 8349/M/25	Ganesharam Galbaram Mali	09/03/26	G	JM



**Saumya
Sr. PS**

Mumbai, Dt : 11/03/2026

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Mumbai, Dt : 11/03/2026